कम निकट भविष्य में मांग के बराबर उत्पादन होने लगना कठिन होगा।

†[THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) No, Sir.

(b) Production of paper is increasing. Government of India have from time to time estimated the country's needs and have given such encouragement as is possible for the erection of new paper plants and the expansion of existing ones. As the demand is continually on the increase and it is desirable that it is so, it would be difficult for production to overtake demand, at any rate in the near future.]

**श्री कन्हैयालाल डी० वैद्य**: क्या मंत्री महोदय बताने की कृपा करेंगे कि पहले हिन्दुस्तान में जहां कागज बनता था वहां फिर से कागज का उत्पादन जारी करने के विषय में कोई योजना तैयार की गई है ?

**श्री डी० पी० करमरकर**: माननीय सदस्य शायद हैंडमेड पेपर के बारे में प्रश्न कर रहे हैं ?

**श्री कन्हैयालाल डी० वैद्य**: जी हां, हैंडमेड पेपर के बारे में ही।

**श्री डी० पी० करमरकर** : कार्टेज इंडस्ट्रीज के बारे में जो कार्टेज इंडस्ट्रीज बोर्ड है वह फिक्र करता है ।

**श्री कन्हैयालाल डी० वैद्य**: मंत्री महोदय ने अपने उत्तर में बताया कि अनुमान लगाया गया है, तो मैं यह जानना चाहता हूं कि क्या अनुमान लगाते समय इस बात का भी ध्यान रखा गया था कि हिन्दुस्तान में जहां जहां कागज बन रहा था और जो कि अब मरे हुए हैं, उनको पुनर्जीवन प्रदान करने के लिए सरकार ने कुछ सोचा है या नहीं ?

**श्री डी० पी० करमरकर**: बात ऐसी है कि जो कार्टेज इंडस्ट्रीज बोर्ड है वह इसके बारे में सोचता है। जो सम्पूर्ण रूप से मर गए हैं उनके बारे में पुनर्जीवन कितना हुआ है पता नहीं है। गृह उद्योग में जितना कागज बनता है उसको प्रोत्साहन देना कार्टेज इंडस्ट्रीज बोर्ड का काम है और वह उसे ठीक से करता है।

DR. P. C. MITRA: May I know whether currency note paper will be produced in India?

SHRI D. P. KARMARKAR: I think my hon. friend might repress his curiosity a little. I am not sure of the position.

### चलचित्रों के प्रदर्शन पर रोक

*१८०. **श्री कन्हैयालाल डी० वैद्य (श्री कृष्णकान्त व्यास की ओर से): क्या सूचना तथा प्रसारण** मंत्री यह बताने की कृपा करेंगे कि सन् १९५१, १९५२, १९५३ और १९५४ में ऐसे कितने चलचित्र थे जिन्हें कुछ आपत्तिजनक दृश्यों के कारण सेंट्रल फिल्म सेंसर बोर्ड ने पहले तो अस्वीकृत कर दिया था पर बाद में उनके प्रदर्शन की अनुमति दे दी थी ?

†[BAN ON EXHIBITION OF FILM

*180. SHRI KANHAIYALAL D. VAIDYA (ON BEHALF OF SHRI KRISHNAKANT VYAS): Will the Minister for INFORMATION AND BROADCASTING be pleased to state the number of films which were first rejected by the Central Board of Film Censors due to some objectionable scenes but were later on permitted to be exhibited during the years 1951, 1952, 1953 and 1954?]

**सूचना तथा प्रसारण मंत्री के संसदीय सचिव (श्री जी० राजगोपालन):**

| | |
|---|---|
| १९५१ . . . | शून्य |
| १९५२ . . . | ३ |
| १९५३ . . . | ३ |
| १९५४ . . | शून्य |

†[THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN):

| | |
|---|---|
| 1951 ... | *Nil.* |
| 1952 ... | 3 |
| 1953 ... | 3 |
| 1954 ... | *Nil.*] |

†English translation.

**श्री कन्हैयालाल डी० वैद्य**: क्या मंत्री महोदय बताने की कृपा करेंगे कि जो फिल्में देश में नैतिक चरित्र को गिराती हैं उनके दिखाने की इजाजत देने से देश का नैतिक पतन हुआ है?

MR. CHAIRMAN: Dr. Shrimali, help him.

**डा० के० एल० श्रीमाली**: गवर्नमेंट इसका पूरा प्रयत्न कर रही है कि जितनी भी फिल्में हों वे अच्छी हों और लोगों का नैतिक पतन न हो।

**श्री कन्हैयालाल डी० वैद्य**: गवर्नमेंट प्रयत्न तो कर रही है लेकिन इन फिल्मों के ऊपर सेंसर बोर्ड ने रोक लगाई, कुछ ऐसी खराबियां थीं कि उनको रोक लगानी पड़ी लेकिन उस रोक के बावजूद भी इनको दिखाने की फिर इजाजत दी गई। इससे तो इसी नीति का समर्थन होता है कि देश का नैतिक चरित्र नीचे गिरे?

SHRI G. RAJAGOPALAN: Sir, I can answer it in English if you will permit me. The Censor Board sees the film and then comes to certain conclusions. If the parties have any grievances they can appeal to the Government. The Government has a right to see the film and we see the film. The Information and Broadcasting Secretary, the Education Secretary, the External Affairs Secretary and the Home Secretary see it and then they come to some decision.

SHRI KANHAIYALAL D. VAIDYA: During the debate on the Film Industry, it was stated by one of the hon. Members—Shrimati Munshi—who was on the Censor Board, that while considering all these questions the producers claim that they had spent large amounts, say so many lakhs and then the Censor Board or the Government officers who are concerned with the decision, allow such films. Is it not a fact that only such considerations are being considered and not the moral consideration?

SHRI G. RAJAGOPALAN: No.

SHRI JAWAHARLAL NEHRU: It is always very difficult to be a judge of morality and opinions often differ about these standards.

DR. RAGHUBIR SINH: Is it not a fact that films that may have been first rejected are allowed to be shown only after objectionable portions are cut out?

SHRI G. RAJAGOPALAN: Not necessarily. We see it and then if we think that some portions have got to be excised, they are excised and then they are allowed to be shown.

RADIO SETS SUPPLIED TO EACH STATE

*182. SHRI R. V. DANGRE (ON BEHALF OF SHRI D. NARAYAN): Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) how many radio sets were supplied free of cost by Government to each State for rural areas during the years 1953 and 1954 and

(b) what is the expenditure incurred by Government for supplying these sets during the same period?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a) None. On the basis of a subsidy of 50 per cent. arrangements for supplying about 2000 sets by March 1955 have been made. Payment of a subsidy of Rs. 1,50,000 has so far been approved.

(b) Does not arise.

MR. CHAIRMAN: The questions are over.

## WRITTEN ANSWERS TO QUESTIONS

ALTERNATIVE EMPLOYMENT FOR WORKERS IN DAMODAR VALLEY CORPORATION

*155. SHRI BHUPESH GUPTA: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) how Government propose to provide alternative employment to workers after completion of the works at the dams in the Damodar Valley Corporation; and